

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).172/2011

MANOHAR LAL SHARMA ADVOCATE

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

Date : 06-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Petitioner-in-person

For Respondent(s)

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Mr. Gaurav Prakash Shah, Adv.
Mr. Rishi Tutu, Adv.
Mr. R. C. Kohli, AOR

Mr. Sumeer Sodhi, AOR
Mr. Devashish Tiwari, Adv.
Mr. Prannoy Joe Sebastian, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the petition on 10 February 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**